

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3990**

**TO BE ANSWERED ON THE 20<sup>TH</sup> MARCH, 2018/ PHALGUNA 29, 1939 (SAKA)**

**MURDER AND VIOLENCE IN KERALA**

**3990. SHRI MULLAPPALLY RAMACHANDRAN:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has taken note of the continuing political murders and violence in the State of Kerala;**
- (b) if so, whether the Government has sought a report from the State Government; and**
- (c) if so, the details thereof and the response of the State Government thereto?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (c): 'Public Order' and 'Police' are State Subjects as per the provision of the Constitution of India. The responsibilities of maintaining law and order, including investigation, registration/prosecution of crimes, conviction of accused, protection of life and property etc. rest primarily with the respective State Governments. Government of India has sought report from the State Government. However, Government of Kerala has not furnished any report to the Central Government in the subject matter.**

**\*\*\*\*\***